

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 29th July, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 64/2016(CZ) (M.A.No.361/16)	Mahendra Singh Borawat & 3 Ors. <i>(Wind Energy, Plant)</i> Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv.	
2.	Original Application No. 98/2016(CZ)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person	
3.	Appeal No. 10/2016(CZ)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Harsh Wardhan, Adv.	
FOR HEARING				
4.	Original Application No. 340 /2014(CZ)	Mangal Chand Vs. State of Rajasthan	Mr. Gyanendra Singh, Adv. for Dr. M.S. Kachhawa Adv.	
5.	Original Application No. 88/2015(CZ) (M.A.No.184/16)	Babulal Jajoo <i>(Samodi Pond)</i> Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv. Ms Singh Associates, Adv. & Anr.	
6.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.		
7.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.		
8.	Original Application No. 18/2016(CZ) (M.A.No.363/16)	Villagers of Village Bobadi Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Deepak Verma, Adv. Mr. R.K.Shukla, Adv.	
9.	Original Application No. 140/2013(CZ) (M.A.No.402/15) (M.A.No.763/15) (M.A.No.49/16) (M.A.No.50/16) (M.A.No.168/16) (M.A.No.692/16) (M.A.No.693/16)	Radharani Bajpayee Vs. State of M.P & 12 Ors.	Mr. Shantanoo Saxena Adv. Mr. Alankar Soni for R-12 Mr. Shivendu Joshi for R-7 Mr. Manoj Verma Mr. Ajay Gupta Adv. for R- 14,15 to 23,25to30 Mr. Yash Vidyarthi Adv.R-6 Mr. Sachin K. Verma, Adv. for R-1,2,3,8,9,10 Mr. Dharamvir Sharma, Adv. Mr. Anand Sharma, Adv.	

FOR COMPLIANCE				
10.	Original Application No. 10/2015(CZ)	Mahendra Kumar Saxena Vs. Municipal Corporation, Gwalior	Mr. Mahendra Kumar Saxena, Adv. Mr. Vijay Kumar Shahani Adv. Ms. Poonam Sahani, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in